NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 271/16

PETITION NUMBER

TP 213/17

NAME OF THE PETITIONER (S) :

APERE ENTERPRISE STORAGE SOLUTIONS INDIA PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

&

PHONE NUMBER

REPRESENTATION BY WHOM

1) a. Mohar Kumen,

Advocali four petitioner

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Counsel for Petitioner Company is present. He reported that an I.A. is pending for condoning the delay in filing the Petition and he requested the Tribunal to list the same.

Posted to 02.03.2017.

MEMBER (J)

MEMBER (T)